

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13328-13332/2003

(From the judgement and order dated 07/02/2003 in MFA No. 1/2001 & MFA No. 4571/2000 & MFA No. 4572/2000 & MFA No. 4573/2000 & MFA No. 4574/2000 of The HIGH COURT OF KARNATAKA AT BANGALORE)

UNITED INDIA INSURANCE CO-LTD.

Petitioner(s)

VERSUS

POMPAPATHAPPA & ORS.

Respondent(s)

(With appln(s) for and office report)

Date: 31/03/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. R.G.James,adv.

Mr. M.K. Michael,Adv.

For Respondent(s)

Ms. Kiran Suri,Adv.

Mrs. Kirti Renu Mishra,Adv

UPON hearing counsel the Court made the following

O R D E R

In view of the letter two weeks' time granted.

No further time will be granted under
any circumstances
whatsoever.

[SUMAN WADHWA]

COURT MASTER

[MADHU SAXENA]

COURT MASTER